

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
Jammu/Srinagar.

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Subject: Distribution of litigation work for Central Administrative Tribunal, Srinagar Bench.

**Government Order No: 5083- JK(LD) of 2022.**  
**Dated. 25 - 07 - 2022.**

In partial modification of Government Order No. 1513- JK(LD) of 2022 dated 24-03-2022 issued on the subject, and on the recommendations of Advocate General, J&K, it is hereby ordered that the litigation work pertaining to following departments before Central Administrative Tribunal, Srinagar Bench shall be dealt with Mr. Waseem Gul, Government Advocate as shown against him:-

S.No.	Name of the Law Officer / Designation. Shri	Departments Alloted
01	Waseem Gul, Government Advocate	<ul style="list-style-type: none"><li>i. Housing and Urban Development Department including Jammu and Kashmir Housing Board/SMC/SDA.</li><li>ii. Home Department including Anti Corruption Bureau.</li><li>iii. Power Development Department and its allied Corporation.</li><li>iv. Public Works (R&amp;B) Department including PMGSY/ERA/JKPCC/ Cable Car Corporation.</li><li>v. Jal Shakti Department.</li><li>vi. Revenue Department including Custodian, Haj and Auquaf.</li><li>vii. Disaster Management, Relief, Rehabilitation and Reconstruction Department.</li><li>vii. Rural Development Department</li><li>viii. Cooperative Department</li><li>ix. Planning Development and Monitoring Department.</li><li>x. Social Welfare Department</li><li>xi. Tourism Department including</li></ul>

*Waseem Gul*

		Jammu and Kashmir Tourism Development Corporation.
	xii.	Tribal Affairs Department
	xiii.	Information Department
	xiv.	Transport Department.
	xv.	Culture Department.
	xvi.	Any other Department

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

This Order shall come into force **w.e.f. 27-07-2022.**

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

No. LAW-Jud/153/2021-10

Dated: 25-07-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Financial Commissioner (Additional Chief Secretary), Agriculture Production and Farmers Welfare Department.
4. Financial Commissioner (Additional Chief Secretary), Finance Department.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
6. All Principal Secretaries to Government.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
8. All Commissioner/Secretaries to Government.
9. Chief Electoral Officer, J&K, Srinagar.
10. Divisional Commissioner Kashmir.
11. Registrar Central Administrative Tribunal, Srinagar.
12. All concerned Law officers.
13. Director Information, J&K, Srinagar.
14. Director Archives, Archaeology and Museums, J&K, Srinagar.
15. Director Litigation Kashmir.
16. All Officers of the Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
20. Government Order File.
21. Concerned File.

*(Signature)*  
25-07-2022

**(Ashish Gupta)**

**Additional Secretary to Government**